

REGAL FINANCE COMPANY PRIVATE LIMITED

CIN: [U67120JK1997PTC001689]

Regd. Office: Fair Deal Filling Station National Highway, Gangyal, Jammu, J&K-180010
E-Mail: mohitgandotra5@gmail.com

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF “REGAL FINANCE COMPANY PRIVATE LIMITED”

1.	NAME OF CORPORATE PERSON	REGAL FINANCE COMPANY PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	11.06.1997
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES (ROC), JAMMU
4.	CORPORATE IDENTIFICAION NUMBER OF CORPORATE PERSON	U67120JK1997PTC001689
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	FAIR DEAL FILLING STATION NATIONAL HIGHWAY, GANGYAL, JAMMU, J&K-180010
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	21.08.2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	VISHAWAJEET GUPTA #51, ADARSH ENCLAVE, DHAKOLI, NEAR ZIRAKPUR, DISTT. MOHALI (PUNJAB)-160104 E-mail ID : vishawjeetgupta@gmail.com +91-98152 84474 (M) IP REGD. No. :- IBBI/IPA-002/IP-N00215/2017-18/10667
8.	LAST DATE FOR SUBMISSION OF CLAIMS	20.09.2023



Notice is hereby given that the "REGAL FINANCE COMPANY PRIVATE LIMITED" has commenced voluntary liquidation on 21.08.2023.

The stakeholders of "REGAL FINANCE COMPANY PVT LTD" are hereby called upon to submit a proof of their claims, on or before 20.09.2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.



NAME OF THE LIQUIDATOR: (VISHAWJEET GUPTA)

Date: 21.08.2023

Place: DHAKOLI, DISTT. MOHALI (PUNJAB)